GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:4232 ANSWERED ON:21.12.2005 ASSESSMENT OF ASSETS AND LIABILITIES Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has recently conducted any study to assess the Household Assets and Liabilities in the country as reported in The Times of India dated December 4, 2005;
- (b) if so, the details thereof, State-wise;
- (c) whether the incidence of indebtedness has also been covered in the survey:
- (d) if so, the details thereof, State-wise; and
- (e) the steps taken by the Government to improve the standard of living among the people in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

- (a)&(b): Yes, Sir. As reported in The Times of India dated December 4, 2005, the National Sample Survey Organization (NSSO) has conducted a survey to assess the household assets and liabilities in the country called `All-India Debt and Investment Survey` in its 59th Round (January-December, 2003) and released a Report entitled `Household Assets and Liabilities in India (as on 30.06.2002)` (Report No.500). The state-wise details on average assets and average debt (liabilities) per household, for both rural and urban areas, are given in Annexure-I.
- (c)&(d): Yes Sir. The above-mentioned NSS report also provides the information on the incidence of indebtedness. Incidence of indebtedness in the Report is referred to as the percentage of indebted households to total households. The state-wise details on incidence of indebtedness, for both rural and urban areas, are given in Annexure-II.
- (e): In the Tenth Plan, the Government has adopted a three-pronged strategy to improve the standard of living of the people in the country by focusing on (i) acceleration of economic growth with an emphasis on sectors that are employment intensive; (ii) human and social development through programmes like Sarva Shiksha Abhiyan, National Rural Health Mission, Bharat Nirman, Mid-Day Meal Scheme, National Rural Employment Guarantee Act, etc. and (iii) targeted anti-poverty programmes. The specifically designed anti-poverty programmes for generation of both self-employment and wage employment in rural areas have been redesigned and restructured in order to improve their efficacy/impact on the poor. In rural areas, the major programmes include: (i) Swarnjayanti Gram Swarozgar Yojana (ii) Sampoorna Grameen Rozgar Yojana (iii) Indira Awaas Yojana (iv) National Food for Work Programme and (v) National Rural Employment Guarantee Scheme. The major programmes in urban areas are: (i) Swarna Jayanti Shahri Rozgar Yojana (ii) National Slum Development Programme (iii) Integrated Housing and Slum Development Programme and (iv) Jawahar Lal Nehru National Urban Renewal Mission.

Annexure- I

Average Value of Assets (AVA) and Average Debt per household (in Rs.)

S. No. States AVA per household Average Debt per household

Rural Urban Rural Urban

1 Andhra Pradesh 135146 356656 10590 19901 2 Assam 145782 276793 643 2126 3 Bihar 206055 321975 2992 2616 4 Jharkhand 151692 244288 1124 4587 5 Delhi - 573990 - 1441 6 Gujarat 327864 459333 11794 15715 7 Haryana 716379 672684 12359 12929 8 Himachal Pr. 481943 511820 5196 25951 9 Jammu & Kashmir 614671 1067081 1114 4438 10 Karnataka 248409 377726 9193 10544

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11 Kerala 509679 762200 19663 28446
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- 12 Madhya Pradesh 237670 444952 9031 15029
- 13 Chattisgarh 191602 280032 3933 8809 14 Maharashtra 252749 419667 10391 15192
- 15 Orissa 98454 250218 3609 13406
- 16 Punjab 903717 560705 16502 10297
- 17 Rajasthan 358351 492805 12031 9130 18 Tamil Nadu 181376 322129 9304 11936
- 19 Uttaranchal 389222 438424 1113 4484
- 20 Uttar Pradesh 330456 370084 5059 4275
- 21 West Bengal 151842 322023 3194 8071

All India 265606 417158 7539 11771

Source: NSS Report No. 500 - Household Assets and Liabilities as on 30.06.2002

Annexure -II

Incidence of Indebtedness (in percentage)

S. No. States Rural Urban

- 1 Andhra Pradesh 42.3 29.8
- 2 Assam 7.5 6.0
- 3 Bihar 21.8 9.5
- 4 Jharkhand 12.0 6.6

- 5 Delhi 1.5 6 Gujarat 28.1 21.4 7 Haryana 27.3 16.0
- 8 Himachal Pr. 15.3 10.1
- 9 Jammu & Kashmir 3.6 5.0
- 10 Karnataka 31.3 18.6
- 11 Kerala 39.4 37.3
- 12 Madhya Pradesh 26.1 17.7
- 13 Chattisgarh 19.8 13.2
- 14 Maharashtra 27.5 15.5
- 15 Orissa 26.4 19.2 16 Punjab 25.7 13.1
- 17 Rajasthan 33.8 16.5 18 Tamil Nadu 31.3 25.5
- 19 Uttaranchal 5.5 6.8
- 20 Uttar Pradesh 23.4 13.0
- 21 West Bengal 21.8 17.1

All India 26.5 17.8

Source: NSS Report No. 500 - Household Assets and Liabilities as on 30.06.2002.